NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/01/14/HDB/2017
NAME OF THE COMPANY	Diamond Avenues Limited
NAME OF THE PETITIONER(S)	Diamond Avenues Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Madhav?	PCS	madhavi.acs@ gmail.com	Then
ACS 16866; CP: 11732		8008118496	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	in the second		
			2.5

ORDER

Orders Reserved -

MEMBER (Technical)

MEMBER (Judicial)